

**GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
LOK SABHA  
UNSTARRED QUESTION NO. : 4019  
(To be answered on the 19<sup>th</sup> December 2024)**

**GREENFIELD AIRPORT AT KOTTAYAM**

**4019. SHRI ANTO ANTONY**

**Will the Minister of CIVIL AVIATION**

**नागर विमानन मंत्री**

**be pleased to state:-**

- (a) the present status of implementation of the proposed Greenfield Airport in Kottayam district, Kerala;**  
**(b) whether the Government has given necessary clearance for the said project; and**  
**(c) if so, the details thereof along with the pending clearances for the implementation of the said project?**

**ANSWER**

**Minister of State in the Ministry of CIVIL AVIATION**

**नागर विमानन मंत्रालय में राज्य मंत्री**

**(Shri Murlidhar Mohol)**

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**(a) to (c): Government of Kerala (GoK) envisaged the development of a Greenfield Airport in Kottayam (Sabrimala) near Erumeli in Kottayam district for which the Ministry of Civil Aviation, Government of India, has already granted "Site Clearance" in April 2023, as required under the Greenfield Airports (GFA) Policy 2008. Further, the Ministry of Environment, Forest & Climate Change, GoI has also granted Terms of Reference (ToR) to the Project in July 2023 and State Government has conducted the Environment Impact Assessment (EIA) Study.**

**Going forward, the Kerala State Industrial Development Corporation Limited (KSIDC), a State Government of Kerala Agency being the project proponent is required to prepare a Detailed Project Report (DPR) including details like development plan, project cost & funding, traffic projections, timelines for completion of the project etc. As per GFA Policy, 2008 once completed, this report is required to be submitted along with an application to GoI for grant of "In Principle" approval, before the commencement of the work.**

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